Declaration of Assets and Liabilities

023-2024

YOYO (FONTO)	I, Santosh W. tha , søn/daughter/wife of Smt. Babita Devi,
Charles	years, belonging to Bihar Lagislative Assembly service and presently working as office attendent
利加	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:
/	• aspendants .

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	No.	o.	Self	Spouse Name(S	Dependant Name		
	(i		50,000	1= 30,000			N/L
	(ii	Deposits in Banks, Financi Institutions An Non-Banking Financial Companies	587-43,0 al d	NIL.	- 11	n	4
	(iii)	Bonds, Debentures and Shares in companies	i NIL	!	, ii		
-	/i\						
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12,000 = Ying	îy 12	6,000/- Yearly	n n	и
((v)	Motor Vehicles (details of make, etc.)	yamaha SZ BROIDG 6240 Mazuri SYZeVI BROIFS-8476	D	NIL	u.	· ·
(1	vi)	Jewellery (give details of weight and value)	200 gm	200gm	n '	· · · · · · · · · · · · · · · · · · ·	
(v		Other assets, such as values of claims / interests	NIL	NIL	1)	,,	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the

B. Details of Immovable assets

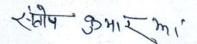
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(1	Ц	71	71	n
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	1/	1)	71	21	71
(1.1)	value	10.1		i M		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	1)	l1	<i>p</i>	/1	ν
<u> </u>	measurement) - Current market			enderkozaleko (h. 1911). Karan 1911	310 22 22 22 23 23 25 25 25 25 25 25 25 25 25 25 25 25 25	arther and a case was
	value					
(v)	Others (such as interest in property)	Ж	u	11	11	1)

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	587-10,00,000/=	2,50,000/= Ford
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	4 1 X	U
	(b) dues to departments dealing with supply of water	h	<i>L</i>)
	(c) dues to departments dealing with supply of electricity	e de la companya de l	
	(d) dues to departments dealing with telephones	4	ù.
	(e) dues to departments	11	И



	dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	11),
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZDPJ1794N	h
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	И
	(iii) Sales Tax [Only in case of proprietary business]	7)	l
	(iv) Property Tax	11	1)

GPF/CPF/PRAN N	0. :-	PTS+BLA - 1366
Gender	:-	m (M/F)
Date of Birth	:-	04021983 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby knowledge and b	declare elief.	that the above details are true to the best of my

रने बीच कुमार आ Signature

Name of Employee: Santosh W. Tha

Designation: Office Attendent

Department: Bitrar legislative ASSEMBLY

Note:

Place: Patna

Date: 15-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.